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(b) The Industry has been urged to maintain the price level, and wherever prices have been put up by the mills, to bring them back to the level prevalent at the beginning of the year.

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Submission of statements by Ministers regarding their assets

716. SHRI VITHAL GADGIL:
SHRI GULAB RAO PATIL:
SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether all the Members of present Council of Ministers at the Centre have submitted to him the statements about their assets and that of their spouses, minor sons and unmarried daughters; and
- (b) if not, what is the number of Ministers who have not submitted the statements to that effect?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) All the Cabinet Ministers, and 21 out of 24 Ministers of State have submitted statements containing details of their assets and liabilities, and business interests, as required by the Code of Conduct for Ministers.

Shooting by security forces in Longtlai village, Mizoram

717. SHRI LALBUAIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the security forces surrounded a house at Longtlai Village, in Mizoram, in the night of the 29th May, 1977 and shot at the inmates from outside killing the owner of the house and wounding others; and
- (b) whether Government have instituted any enquiry into the incident; if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) The shooting incident resulting in the death of one person and injuries to two others took place when a security forces patrol surrounded a house in which some tax-collectors for the underground Mizo National Front were alleged to be hiding.

(b) Yes, Sir. Investigations are in progress.

Involvement of Central Ministers in instigating violence in Tamil Nadu and Karnataka

718. SHRI KALP NATH RAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a report which appeared in the 'Hindu' of the 5th November, 1977 containing an allegation by Shri M. Kalyanasundaram, M.P. to the effect that certain Central Ministers were involved in instigating and abetting violence in Tamil Nadu and Karnataka in the wake of Shrimati Indira Gandhi's visit to these States; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The allegation is totally unfounded. In fact, the statement attributed to Shri M. Kalyanasundaram, M.P. in the report published in the 'Hindu' of 5th November, 1977 also does not allege the involvement of any Central Ministers in instigating and abetting violence in Tamil Nadu and Karnataka in the wake of Smt. Indira Gandhi's visit to these States.

Decline in industrial production

719. SHRIMATI SAROJ KHAP-ARDE: Will the Minister of INDUS. TRY be pleased to state:

(a) whether it is a fact that growth of industrial production is gradually on the decline;